

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 166 of 2006

Dated: 30th August, 2006

Present: Hon'ble Mr. Justice Anil Dev Singh, Chairperson
Hon'ble Mr. A.A. Khan, Technical Member,

M.P. Madhya Kshetra Vidyut Vitran CO. Ltd. ...Appellant(s)
Versus
M.P.E.R.C. ...Respondent(s)

Counsel for the Appellant(s): Mr. M.L. Jaiswal

ORDER

In this appeal the appellant has challenged Regulation 1.6 of the M.P.E.R.C. (Security Deposits) Regulations 2004 (Third Amendment) [AG-17(iii) of 2006].

In *Neyveli Lignite Corporation Vs. Tamil Nadu Electricity Board and Ors.*, in Appeal Nos. 114 and 115 of 2005, the full Bench of the Tribunal held that it has no jurisdiction to determine the question of validity of the Regulations framed by an appropriate Commission.

In this view of the matter, the appeal, challenging Regulation 1.6 of the aforesaid Regulations, cannot be entertained and accordingly, the same is dismissed.

(Mr. A. A. Khan)
Technical Member

(Mr. Justice Anil Dev Singh)
Chairperson

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 167 of 2006

Dated: 30th August, 2006

Present: Hon'ble Mr. Justice Anil Dev Singh, Chairperson
Hon'ble Mr. A.A. Khan, Technical Member,

M.P. Poorva Kshetra Vidyut Vitran CO. Ltd. ...Appellant(s)
Versus
M.P.E.R.C. ...Respondent(s)

Counsel for the Appellant(s): Mr. M.L. Jaiswal,

ORDER

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In this view of the matter, the appeal, challenging Regulation 1.6 of the aforesaid Regulations, cannot be entertained and accordingly, the same is dismissed.

(Mr. A. A. Khan)
Technical Member

(Mr. Justice Anil Dev Singh)
Chairperson

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 168 of 2006

Dated: 30th August, 2006

Present: Hon'ble Mr. Justice Anil Dev Singh, Chairperson
Hon'ble Mr. A.A. Khan, Technical Member,

M.P. Paschim Kshetra Vidyut Vitran CO. Ltd. ...Appellant(s)
Versus
M.P.E.R.C. ...Respondent(s)

Counsel for the Appellant(s): Mr. M.L. Jaiswal,

ORDER

In this appeal the appellant has challenged Regulation 1.6 of the M.P.E.R.C. (Security Deposits) Regulations 2004 (Third Amendment) [AG-17(iii) of 2006].

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(Mr. A. A. Khan)
Technical Member

(Mr. Justice Anil Dev Singh)
Chairperson